

[Mr. Speaker]

(Interruptions)

you are making noise? I fail to understand as to how do you relish it?

MR. SPEAKER: No exhibition in the House. I cannot allow it. It is not fair.

[English]

(Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur): With all sympathy to the Chair, as you said, after the revocation of the resolution of the notification, it is the mandatory duty of the Government to disclose the Report. There is no option, no choice. Nobody can give any opinion. *(Interruptions)*

SHRI B.R. BHAGAT (Arrah): Sir, I want to draw your attention to a very serious matter which has appeared in this morning's newspaper. The report says that there is a very clear and categorical nexus between the Afghan rebels and the terrorists of Punjab. Mr. Hiqmatyar, the noted Afghan leader has said in a message, "Our brothers are active with the Punjab terrorists."

What is the report is a question of fact and it is not a question of law. And what is the Report, has been stated as four volumes of 2000 pages each. There is no question of legal opinion. Law cannot change the fact.

MR. SPEAKER: I have already admitted your motion. We shall fix a date for it.

MR. SPEAKER: Over-ruled.

12.46 hrs

SHRI SOMNATH CHATTERJEE: What is over-ruled?

PAPERS LAID ON THE TABLE

MR. SPEAKER: Your objection.

[English]

(Interruptions)

Annual Report, Annual Accounts and Review on the working of National Cooperative Housing Federation of India, New Delhi for 1987-88

MR. SPEAKER: Please, order, order.

[Translation]

Please take your seats. What are you doing please?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): I beg to lay on the Table:

[English]

DR. KRUPASINDHU BHOI (Sambalpur): Mr. Speaker, Sir, thousands of people are dying by taking this intravenous liquid.

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Housing Federation of India, New Delhi, for the year 1987-88.

MR. SPEAKER: This is objectionable.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Federation of India, New Delhi, for the year 1987-88 together with

MR. SPEAKER: No please. It is not fair to exhibit it in the House...

Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation of India, New Delhi, for the year 1987-88. [Placed in Library. See No. LT 7604/89]

Review on the working of and Annual Report of National Handloom Development Corporation, Lucknow. All India Handloom Fabrics Marketing Cooperative Society Delhi and National Institute of Fashion Technology, Ne Delhi for 1987-88.

THE MINISTER OF TEXTILE AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the National Handloom Development Corporation Limited, Lucknow, for the year 1987-88.
- (ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No LT 7605/89]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society

Limited, Delhi, for the year 1987-88 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi, for year year 1987-88. [Placed in Library. See No. LT 7606/89]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 1987-88 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Fashion Technology, New Delhi, for the year 1987-88.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 7607/89]

Notification appointing date on which the forest (Conservation) Amendment Act 1988 shall come into force

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): I beg to lay on the Table a copy of the Notification No. S.O. 188(E) (Hindi and English versions) published in Gazette of India dated the 15th March, 1989 appointing the 15th March, 1989 as the date on which the Forest (Conservation Amendment Act, 1988 shall come into force. [Placed in Library. See No. LT-7608/89]

Review on the working and Annual Report of British India Corporation Ltd, Kanpur for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the British India Corporation Limited, Kanpur, for the year 1987-88.
- (ii) Annual Report of the British India Corporation Limited, Kanpur, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

Statement giving reasons for delay in laying Annual Report and Annual Accounts for Central Council for Research in Yoga and Naturopathy, New Delhi for 1987-88. Annual Report, Annual Accounts and Review on the working of Post-graduate Institute of Medical Education and Research, Chandigarh for 1987-88

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): On behalf of Kumari Saroj Khaparde, I beg to lay on the Table:-

- (1) A statement (Hindi and English versions) explaining reasons for not laying for Annual Report and Audited Accounts of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1987-88 within the

stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT. 7610/89]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1987-88 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1987-88.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See. No. LT 7671/89]

Annual Report and review on the working of Food Corporation of India for 1987-88 and statement showing reasons for delay in laying these papers

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report

(Hindi and English versions) of the Food Corporation of India for the year 1987-88 along with Audited Accounts under subsection (2) of section 35 of the Food Corporations Act, 1964.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Food Corporation of India for the year 1987-88.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No LT 7612/89]

Financial Estimates and Performance Budget for 1989-90 of the Employees State Insurance Corporation

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KRISHNAN MALAVIYA): I beg to lay on the Table a copy of the Financial Estimates and Performance Budget for 1989-90 (Hindi and English versions) of the Employees' State Insurance Corporation, under section 36 of the Employees State Insurance Act, 1948. [Placed in Library. See No LT 7613/89]

12.48 1/2 hrs.

COMMITTEE OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Sixty-Second Report

SHRI M. THAMBI DURAI (DHARMAPURI): I beg to present the Sixty-second Report

(Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.49 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Forty-third and Forty-fourth Reports

SHRI ARVIND NETAM (Kanker): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

- (i) Forty-third Report on action taken by Government on the recommendations contained in the 38th Report (Eighth Lok Sabha) on the Ministry of Human Resource Development (Department of Education) - Reservations for and employment of Scheduled Castes and Scheduled Tribes in University Grants Commission and Central Universities and admission and other facilities provided to the Scheduled Caste and Scheduled Tribe students.

- (ii) Forty-fourth Report on action taken by Government on the recommendations contained in the 35th Report (Eighth Lok Sabha) on the Ministry of Welfare-Socio-economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Lakshadweep.